



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/2810 /A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the 22<sup>nd</sup> May 2019.

Sub: **Prayer for Headquarter leave permission.**

Ref:- Your letter No. DJ.XII-2/2018-19/2307 /E Dated 21<sup>st</sup> of May 2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter leave permission, by your official car, at your own cost, w.e.f. the evening of 24.05.2019 till the morning of 27.05.2019, has been ~~rejected~~/granted. The senior most Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

*sdl-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-205/2013/2811 /A, dated 22.05.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

*[Handwritten signature]*  
22/5/19

**JT. REGISTRAR (VIGILANCE)**

*[Handwritten signature]*